POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF TRIPEX OVERSEAS LIMITED

Registered Office : 285, Mezanine Floor, New Cloth Market, Ahmedabad-380002, Gujarat

This Post-offer Public announcement is being issued by Vivro Financial Services Pvt. Ltd., Manager to the Offer on behalf of Surbhi Capital and Finance Private Limited, Lakhani Marketing Private Limited, Mr. Manindersingh S Jolly and Mr. Ashok P Jain, (hereinafter collectively referred to the "Acquirers" and individually referred to as " Acquirer" pursuant to the provisions of Regulation 10 and 12 and in compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto furnishing the details subsequent to the Offer made to acquire 10,20,000 Fully paid-up Equity shares representing 20% of the Total Equity Share Capital and 20.02% of the Total Voting Equity Capital of the Company at a price of Rs. 10.00 per equity share.

1. Name of the Target Company : Tripex Overseas Limited.

2. Name of the Acquirer : Surbhi Capital and Finance Private Limited,
   Lakhani Marketing Private Limited
   Mr. Manindersingh S Jolly &
   Mr. Ashok P Jain

3. Name of the Manager to the Offer : Vivro Financial Services Pvt. Ltd.

4. Name of the Registrar to the Offer: Intime Spectrum Registry Ltd.

5. Offer Details
   (a) Date of the opening of the Offer: Wednesday, May 18, 2005.
   (b) Date of the Closure of the Offer: Thursday, June 2, 2005.

6. Details of the Acquisition :

Sr. no.	Particulars	Proposed in the offer document		Actuals	
1.	Offer Price	Rs. 10.00		Rs. 10.00	
2.	Shareholding of Acquirer before MOU/ P.A.	Nil		Nil	
3.	Shares acquired by way of MOU or Market Purchases	No. of shares	%	No. of shares	%
		10,00,300	19.61	10,00,300	19.61
4.	Shares acquired in the open offer	No. of shares	%	No. of Shares	%

		10,20,000	20.00	1100*	0.021
5.	Size of the open offer (No. of shares multiplied by offer price per share)	Rs. 1,02,00,000/-		Rs. 4400	
6.	Shares acquired after P.A. but before 7 working days prior to closure date, if any. 6.1 Price of the shares acquired 6.2 No. of shares acquired. 6.3 % of shares acquired	 Nil Nil Nil		 Nil Nil Nil	
7.	Post offer share holding of Acquirer (2+3+4+6)	No. of shares	%	No. of Shares	%
		20,20,300	39.61	10,01,400	19.63
8.	Pre and Post Offer Shareholding of Public including Fis/ MFs/ FIIs / Banks	Pre Offer	Post Offer	Pre Offer	Post Offer
	i) No. of shares ii) Percentage (%)	4099700 80.38	30,79,700 60.38	4099700 80.38	4098600 80.36

**(Shares represent partly paid up shares and as per clause 3.2(b) the offer price for partly paid up share is Rs. 4/- per share)*

7. Status of the Escrow account whether released or not : Released

8. Payment of interest, if any, to shareholders : Not applicable (Payment to the shareholders have been dispatched before Tuesday 21st June 2005).

9. Status of Investor Complaints received if any : None

The Board Of directors of the acquirer and the PAC accepts full responsibility, joint and several, for the information contained in this public announcement and also for the obligations of the acquirer as laid down in the regulations.

This Public Announcement would also be available on the SEBI's website www.sebi.gov.in

Issued by: Manager to the Offer:

Vivro Financial Services Pvt. Ltd.
"Vivro House", 11 Shashi Colony, Nr. Suvidha Shopping center, Paldi, Ahmedabad –380 007
Ph. No. 26575666/26575183, Fax: (079) 26575441
Email: ahmedabad@vivro.net, Website: www.vivro.net

On behalf of the Acquirers:

Lakhani Marketing Private Limited
Surbhi Capital and Finance Private Limited
Mr. Ashok P Jain &
Mr. Manindersingh S Jolly

Date: 23rd June 2005
Place : Ahmedabad